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NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 01/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/54/2016  
NAME OF THE PETITIONER(S) : M. Othiswami & Another  
NAME OF THE RESPONDENT(S) : Vijaya Raja Agro Hi-Tech Private Limited & 4 Others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1. P.M. VATSALA  
A.R. MYLSAMY

COUNSEL FOR R<sub>1</sub> - R<sub>3</sub>

P.M. Vatsala

2. S. Manjula Devi, Adr  
for Adr Vidhya Shankar  
CBE

for petitioner

Manjula

**ORDER**

Ms S Manjula Devi, counsel for petitioner present. Ms P M Vatsala, counsel for R1 to R3 present. No representation on behalf of R5. Both the counsels reported that the pleadings are complete. Time extended at request of both sides for final hearing. Put up on 21/3/2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy)  
Member (Judicial)